

LOK SABHA
UNSTARRED QUESTION No. 3244
TO BE ANSWERED ON 20th March, 2025

PNG CONNECTIONS BY BPCL

3244.DR. ALOK KUMAR SUMAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Petroleum and Natural Gas Regulatory Board is not monitoring the Piped Natural Gas connections being provided by the Bharat Petroleum Corporation Limited causing delay in connections;
- (b) if so, the details and the progress made thereof;
- (c) whether it is a fact that Minimum Work Programme target mandated by the Petroleum and Natural Gas Regulatory Board (PNGRB) has not been achieved in PNG connections in the geographical area in Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts;
- (d) if so, the details thereof; and
- (e) the details of the target set for providing the Piped Natural Gas Connection in district Gopalganj along with the total number of Piped Natural Gas connections installed as on date?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) to (e) Establishment of Compressed Natural Gas (CNG) stations and providing Piped Natural Gas (PNG) connections are part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB). PNGRB has authorized Bharat Petroleum Corporation Limited (BPCL) in May, 2022 for development of CGD network in Gopalganj, Siwan, West Champaran, East Champaran districts of Bihar and Deoria district of Uttar Pradesh. As per Minimum Work Programme (MWP) target mandated by PNGRB, BPCL has to establish 67 CNG stations and 10,10,999 PNG connections in the Geographical Area (GA) by 2030. As on 31.01.2025, against the pro-rata target of establishing 16 CNG stations and providing 1,60,075 PNG connections, BPCL has established 26 CNG stations and provided 14,675 PNG connections in Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts GA.

The PNGRB monitors the progress of CGD networks based on reports submitted by the entities. If there are any delays or shortfalls, the PNGRB advises the entity to take corrective action. This includes calling them for progress review meetings or statutory hearings under existing regulations to discuss challenges and the latest updates on their MWP targets in authorized GAs.
